

## **Office of the District & Sessions Judge, Sheikhpura**

**Order No. 38/G**

**Dated 22-05-2021**

In view of Hon'ble Court's Letter No. 22664-22700/AD.(Misc.)/IV-59(PF)/2021, dated 22-05-2021 (attached), whereby the directions of Hon'ble Court, Patna communicated vide Letter No. 22388-22424, Dt. 16/05/2021 has been continued till 29/05/2021, accordingly the previous Order No. 37G Dt. 16/05/21 of this office is continued till 29/05/2021.

However, till 29/05/2021, all Judicial Officers and employees of Sheikhpura Judgeship are hereby directed not to leave the headquarter without prior permission and remain always in contact by keeping mobile in switch on mode as to execute urgent work like remand etc and any other extremely urgent work and they will themselves be available on telephone call.

The Nazir, Civil Court will get sanitization of Court premises including Court rooms, chambers, offices and residence of Judicial officer properly on a regular basis.

The Security personnel deputed at Civil Court premises are directed to strictly prohibit the entry of outsiders in Court Campus during aforesaid period.

Inform all concerned.

Sd/-

(Md. Gheyasuddin)  
I/C District & Sessions Judge,  
Sheikhpura  
Dated : 22-05-2021